

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
15.06.2020

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 66/2019	9. OS 112/2020
2. CC 1649/2019	10.OS 113/2020
3. CrI.Misc. 135/2020	11.OS 114/2020
4. Cr. 52/2020 TS Halli PS	12.OS 115/2020
5. Cr.140/2019 TS Halli PS	13.OS 116/2020
6. Cr.44/2020 ANG PS	14.OS 117/2020
7. OS 91/2016	15.OS 118/2020
8. OS 85/2020	16.OS 119/2020
	17.OS 120/2020
	18.OS 121/2020

Hosakote
Dated :- 12.06.2020

Gim
12/06/20
Addl. Civil Judge & JMFC.,
Hosakote
12/6

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.